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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be Laid. Shrimati Smriti Irani.

...(Interruptions)

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Madam, I beg to lay on the Table: --

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Handloom Export Promotion Council, Chennai, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Handloom Export Promotion Council, Chennai, for the year 2015-2016.

[Placed in Library, See No. LT 5752/16/16]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the National Handloom Development Corporation Limited, Lucknow, for the year 2015-2016.
- (ii) Annual Report of the National Handloom Development Corporation Limited, Lucknow, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5753/16/16]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2015-2016.

[Placed in Library, See No. LT 5754/16/16]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): Madam, I beg to lay on the Table:--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the NTPC Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the NTPC Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5755/16/16]

- (b) (i) Review by the Government of the working of the NHPC Limited, Faridabad, for the year 2015-2016.
- (ii) Annual Report of the NHPC Limited, Faridabad, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5756/16/16]

- (c) (i) Review by the Government of the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 2015-2016.

- (ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5757/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Electricity Regulatory Commission, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5758/16/16]

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Power Finance Corporation Limited and the Ministry of Power for the year 2016-2017.

[Placed in Library, See No. LT 5759/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Madam, I beg to lay on the Table:--

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2015-2016.

[Placed in Library, See No. LT 5760/16/16]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2015-2016.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2015-2016.

[Placed in Library, See No. LT 5761/16/16]

- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2015-2016, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2015-2016.

[Placed in Library, See No. LT 5762/16/16]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2014-2015.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2014-2015, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Maritime University, Chennai, for the year 2014-2015.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 5763/16/16]

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Kamarajar Port Limited, Chennai, for the year 2015-2016.
- (ii) Annual Report of the Kamarajar Port Limited, Chennai, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5764/16/16]

- (6)
- (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2015-2016.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Trust, Cochin, for the year 2015-2016.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2015-2016, together with Audit Report thereon.
 - (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Cochin Port Trust, Cochin, for the year 2015-2016.

[Placed in Library, See No. LT 5765/16/16]

(7) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-

- (i) G.S.R.1051(E) published in Gazette of India dated 9th November, 2016, approving the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.
- (ii) G.S.R.1052(E) published in Gazette of India dated 9th November, 2016, approving the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.

[Placed in Library, See No. LT 5766/16/16]

(8) A copy of the Notification No. S.O.2590(E) (Hindi and English versions) published in Gazette of India dated 8th October, 2014 making certain amendments in Notification No. S.O.1365(E) dated 13th December, 2004, under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988.

- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT 5767/16/16]

(10) A copy of the Central Road Fund (State Roads) Amendment Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R. 619(E) in Gazette of India dated 23rd June, 2016, under Section 13 of the Central Road Fund Act, 2000.

[Placed in Library, See No. LT 5768/16/16]

(11) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956 :-

- (i) S.O.2333(E) published in Gazette of India dated 8th July, 2016 entrusting the stretches of National Highway No. 48 to National Highways Authority of India in the State of Karnataka.
- (ii) S.O.2334(E) published in Gazette of India dated 8th July, 2016, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (iii) S.O.2365(E) published in Gazette of India dated 12th July, 2016 entrusting the stretches of National Highway Nos. 71B, 248A and 334B to

National Highways Authority of India in the State of Haryana.

- (iv) S.O.2366(E) published in Gazette of India dated 12th July, 2016, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (v) S.O.2573(E) published in Gazette of India dated 1st August, 2016, declaring highways, mentioned therein, as new National Highways.
- (vi) S.O.2792(E) published in Gazette of India dated 26th August, 2016, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (vii) S.O.2811(E) published in Gazette of India dated 30th August, 2016, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (viii) S.O.2946(E) published in Gazette of India dated 15th September, 2016, entrusting the stretches of National Highway No. 223 in the Union Territory of Andaman and Nicobar island to National Highways & Infrastructure Development Corporation Limited.
- (ix) S.O.2947(E) published in Gazette of India dated 15th September, 2016, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (x) S.O.2948(E) published in Gazette of India dated 15th September, 2016, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (xi) S.O.2949(E) published in Gazette of India dated 15th September, 2016, entrusting the stretches of National Highway Nos. 20, 21A, 95, 503A and 88 to National Highways Authority of India in the State of Himachal Pradesh.
- (xii) S.O.3013(E) published in Gazette of India dated 21st September, 2016, entrusting the stretches of National Highway No. 74 to National Highways Authority of India in the State of Uttarakhand.
- (xiii) S.O.3211(E) published in Gazette of India dated 18th October, 2016, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (xiv) S.O.3212(E) published in Gazette of India dated 18th October, 2016, entrusting the stretches of National Highways, mentioned therein, to National Highways Authority of India in the State of Nagaland.
- (xv) S.O.3213(E) published in Gazette of India dated 18th October, 2016, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (xvi) S.O.3214(E) published in Gazette of India dated 18th October, 2016, entrusting the stretches of National Highways No. 8E to National Highway Authority of India in the State of Gujarat.
- (xvii) S.O.3334(E) published in Gazette of India dated 27th October, 2016, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (xviii) S.O.3335(E) published in Gazette of India dated 27th October, 2016, entrusting the stretches of National Highways No. 209 (New NH No. 948) to National Highway Authority of India in the State of Karnataka.

[Placed in Library, See No. LT 5769/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): Madam, I beg to lay on the Table: --

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Pawan Hans Limited and the Ministry of Civil Aviation for the year 2015-2016.

[Placed in Library, See No. LT 5770/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Aero Club of India, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aero Club of India, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5771/16/16]

(3) A copy each of the following Notifications (Hindi and English versions) under Section 14A of the Aircraft Act, 1934:-

- (i) The Aircraft (Third Amendment) Rules, 2016 published in Notification No. G.S.R.911(E) in Gazette of India dated 24th September, 2016.
- (ii) The Aircraft (Fourth Amendment) Rules, 2016 published in Notification No. G.S.R.977(E) in Gazette of India dated 8th October, 2016.

...(Interruptions)

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Madam, on behalf of Shri Ajay Tamta, I beg to lay on the Table:--

(1) A copy of Notification No. S.O.3095(E) (Hindi and English versions) published in Gazette of India dated 30th September, 2016, making certain amendments in Notification No. S.O.126(E) dated 14th January, 2016 under sub-section (2) of Section 3 of the Jute Packing Material (Compulsory Use in Packing Commodities) Act, 1987.

[Placed in Library, See No. LT 5773/16/16]

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Handloom Development Corporation Limited and the Ministry of Textiles for the year 2016-2017.

[Placed in Library, See No. LT 5774/16/16]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5775/16/16]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 2015-2016, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 2015-2016.

[Placed in Library, See No. LT 5776/16/16]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2015-2016, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2015-2016.

[Placed in Library, See No. LT 5777/16/16]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Mumbai, for the year 2015-2016, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Textiles Committee, Mumbai, for the year 2015-2016.

[Placed in Library, See No. LT 5778/16/16]

...(Interruptions)

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to lay on the Table:--

(1) A copy of Notification No. 60/2016-Customs (Hindi and English versions) published in Gazette of India dated 8th December, 2016, together with an explanatory memorandum seeking to further amend Notification No. 12/2012-Customs dated 17.03.2012 so as to reduce the import duty on wheat from 10% to Nil, without an end date, with immediate effect under section 159 of the Customs Act, 1962.

(2) A copy of Notification No. 52/2016-S.T. (Hindi and English versions) published in Gazette of India dated 8th December, 2016, together with

an explanatory memorandum seeking to amend exemption Notification No. 25/2012-S.T. dated 20.06.2012 so as to exempt services by an acquiring bank, to any person in relation to settlement of an amount up to two thousand rupees in a single transaction through credit card, debit card, charge card or other payment card service under sub-section (4) of Section 94 of the Finance Act, 1994.

[Placed in Library, See No. LT 5778A/16/16]

...(Interruptions)